

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 83(ND)/2017

**IN THE MATTER OF:**

**M/s Trustiline Finvest Limited**

.... **APPLICANT / PETITIONER**

**SECTION:**

**Under Section 66**

**Order delivered on 24.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. P. Nagesh, Advocate  
Mr. Dhruv Gupta, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 1<sup>st</sup> September 2017.

— Sd —  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)